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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

06.12.2017

O.A./260/718/2012

**WITH**

O.A./260/719/2012

ITEM NO:7

FOR APPLICANTS(S) Adv. :

SARMILA DASH

-V/S-

M/O RAILWAYS

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Even though the opportunities have been granted to the applicant to appear and plead this case still neither the applicant nor his Counsel is present.</p> <p>Hence the O. A. is dismissed for default. Earlier stay order granted stands vacated.</p> <p>(DR. MRUTYUNAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

On. 06.12.12

copies of now  
are being  
prepared for  
Counsel for  
long soke

12/12/12 P. M. M.  
Co 13.12.12